

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3851

ANSWERED ON:12.08.2015

Usage of Khadi

Singh Shri Sunil Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government proposes to make the usage of Khadi and handloom clothes mandatory in all the Government offices and residences of Ministers and Members of Parliament;

(b) if so, the details thereof and the steps taken/being taken by the Government in this regard; and

(c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a) to (c): No, Madam. There is no proposal to make Khadi and handloom clothes mandatory in the Government offices and residences of Ministers and Members of Parliament (MPs). Clothes for sofas and curtains are provided for the Govt. offices and residences of Ministers and MPs as per the requisitions.
